

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF SOCIAL WELFARE (SHRIMATI PHULRENU GUHA): (a) and (b). The information is available in the Publication "Census of India 1961 (Paper No. 1 of 1962, a copy of which is available in the Library of the House.

(c) No, Sir.

(a) Because of limited financial resources.

#### Fertiliser Factory with Kuwait Collaboration

1011. SHRI CHINTAMANI PANIGRAHI:  
SHRI INDRAJIT GUPTA:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the proposal by Dharamsey Morarji to set up a fertilizer plant in collaboration with the Kuwait Chemical Fertilizer Company has again been revived; and

(b) if so, the reasons for its refusal originally and its revival?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF SOCIAL WELFARE (SHRI RAGHURAMAIAH): (a) Yes, Sir.

(b) The proposal received from M/s. Dharamsey Morarji Chemical Co. Ltd., to set up a fertilizer plant in Maharashtra in collaboration with M/s. Kuwait Chemical Fertilizer Company involves *inter alia* a supply of sulphur along with the import of ammonia. It was first rejected as the guarantee of sulphur supply was not considered to be an adequate ground for allowing the import of liquid ammonia. But, on a representation received from the company subsequently, the proposal was reconsidered and approved in principle for the following reasons:—

(1) That project is expected to produce that the country fertilizers

about one and a half years earlier than if it were based on naphtha. This is to be welcomed as delays in and failure of certain other proposals are seen to increase the gap between the indigenous production of and demand for fertilizers in general and phosphatic fertilizers in particular by 1970-71, necessitating larger imports.

(2) On a careful reappraisal of the naphtha supply balance in the country and trends in the international market of naphtha and other feed-stocks, diversification of feed-stock for fertilizer manufacture and selective use of imported ammonia is considered expedient.

(3) The major traditional producers of sulphur have announced a cut-back in supplies to countries like India and also an increase in prices and a firm supply at competitive prices for a reasonable period has an advantage in this context.

#### National Water Supply and Sanitation Scheme in Orissa

1012. SHRI CHINTAMANI PANIGRAHI: Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state:

(a) the extent and nature of assistance given to the Orissa Government during the Third Plan for the implementation of the National Water Supply and Sanitation Scheme in the rural and urban areas of the State;

(b) the names of towns, cities, and villages where this scheme has been implemented and at what cost;

(c) whether Jatni, in the district of Puri has been included in this scheme;

(d) the schemes undertaken during the year 1966-67 and 1967-68; and

(e) the schemes proposed to be undertaken during 1968-69?